

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : GWALIOR

Civil Contempt Petition No.202/00039/2019

(in OA 202/00806/2017)

Gwalior, this Thursday, the 13th day of February, 2020

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Smt. Sadhana Tewari, W/o Shri Surya Kant Mishra, aged about 54 years, Occupation – Service TGT (English) Kendriya Vidyalaya No.2, AFS Mahajpur, R/o 76-B/J-Block, City Centre-II, Gwalior – 474011

-Petitioner

(By Advocate – Shri Nirmal Sharma)

V e r s u s

1. Shri Santosh Kumar Mall, Commissioner, Kendriya Vidyalaya Sangathan (KVS), 18, Institutional Area, Shaheed Jeet Singh Marg, Katwariya Sarai, New Delhi – 110016.

2. Shri Somit Shrivastav, Deputy Commissioner, Kendriya Vidyalaya Sangathan (Bhopal Regional Office), Opp. Maida Mill, Bhopal – 462011 (M.P.)

-Respondents

(By Advocate –Shri Rajnish Sharma)

O R D E R (O R A L)

By Navin Tandon, AM.-

The respondents have filed their response submitting that the orders of this Tribunal have been complied with.

2. Learned counsel for the petitioner agrees to the same.
3. Accordingly, CCP is closed. Notices are discharged.

(Ramesh Singh Thakur)
Judicial Member
am

(Navin Tandon)
Administrative Member